

(b) Fossil specimens are preserved in the scientific laboratories and unlike living plants, do not need protection in their natural environment.

(b) the reasons therefor; and

(c) the steps taken by Government to protect their lives and properties?

(c) Does not arise.

दिल्ली में सीमेंट में मिलावट

2838. श्री राम प्यारे पनिका : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में सीमेंट में मिलावट का कार्य बड़े पैमाने पर चल रहा है ;

(ख) यदि हाँ, तो क्या सरकार ने इस कार्य में ग्रस्त व्यक्तियों को पकड़ने हेतु अब तक कोई कदम उठाए हैं ; और

(ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है, और यदि नहीं, तो उसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री बीरभद्र सिंह) : (क) से (ग) दिल्ली प्रशासन ने यह सूचना दी है कि सीमेंट में मिलावट की शिकायतें मिलने पर तत्काल ही जांच की जाती है और उसके नमूने लिए जाते हैं तथा उनका प्रयोग-शालाओं में परीक्षण कराया जाता है । यह भी बताया गया है कि वर्ष 1982 में सीमेंट में मिलावट के 7 मामलों की सूचना मिली थी और इस सम्बन्ध में 13 व्यक्ति गिरफ्तार किए गए थे ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c) The State Governments and Union Territory Administrations are responsible for enforcing law relating to the offences. No data in regard to press correspondents|editors killed|murdered|stabbed|injured in the country for the last three years is compiled on all India basis as law & order including crime is a State subject. The matter has, however, been brought to the notice of all State Governments and Union Territory Administrations. The press personnel can seek police protection if they apprehend any danger.

Resources Mobilisation by States

2840. PROF. RUP CHAND PAL: Will the Minister of PLANNING be pleased to state:

(a) details of the resources mobilisation made by twenty six States and Union Territories during the fiscal years 1981-82 and 1982-83, State-wise;

(b) what was the principle involved in allocating funds for their plan projects indicating principle in respect of each State; and

(c) what was the basis for reducing plan allocation in respect of each State?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) A Statement giving information relating to additional resource mobilisation by the States and Union Territories for 1981-82, and 1982-83, is laid on the Table of the House.

(b) and (c) The size of the Annual Plan of each State is determined on the basis of estimates of the State's own contribution and the availability of Central Assistance within the total Central Assistance for the Sixth Plan period which itself has been determined in accordance with criteria approved by the National Development Council. The State Govern-

Correspondents|Editors Killed|Murdered| Stabbed|Injured

2839. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of press correspondents|editors|killed|murdered|stabbed|injured in the country for the last three years;